

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4177**

TO BE ANSWERED ON JULY 18, 2019

BENEFICIARIES OF PRADHAN MANTRI AWAS YOJANA

No. 4177. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses constructed under each component of Pradhan Mantri Awas Yojana (PMAY), State/UT-wise;**
- (b) the number of houses allotted to beneficiaries under its each component, State/UT-wise;**
- (c) the number of houses constructed thereunder and lying vacant, State/UT-wise; and**
- (d) the details of the social-audit conducted as per the guidelines of the scheme, State/UT-wise?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) to (c): The Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 in urban areas. State/Union Territory (UT)-wise details of houses sanctioned and houses completed/allotted under each component of PMAY(U) alongwith houses in process of occupation are at Annexure.

Housing is a State subject and unoccupied houses completed under AHP and ISSR verticals are allocated by the Urban Local Bodies (ULBs) as per PMAY (U) Guidelines.

(d): Under the PMAY(U), Social Audit is conducted by States/UTs for projects as selected by them. This Ministry provides 100% financial assistance to States/UTs to conduct Social Audit with the help of an Independent Facilitating Agency (IFA), selected through a competitive bidding process. 1st instalment of funds (50%) for social audit has been released to States namely Andhra Pradesh, Gujarat, Jharkhand, Kerala, Uttarakhand, Mizoram and Manipur. Remaining States/UTs have been requested to submit their plans for Social Audit.

Annexure referred in reply to LSUQ No - 4177 due for 18.07.2019

**State/UT-wise and component-wise details of houses sanctioned and completed/allotted
alongwith houses in process of occupation under PMAY(U)**

Sl. No.	Name of the State/ UT	Houses Sanctioned for Beneficiaries (Nos)				Total Houses Completed/allotted (Nos)				Houses in process for occupying (Nos)
		Insitu slum rehabilitation (ISSR)	Affordable Housing in Partnership (AHP)	Beneficiary Led Construction (BLC)	Credit Linked Subsidy Scheme (CLSS)	Insitu slum rehabilitation (ISSR)*	Affordable Housing in Partnership (AHP)	Beneficiary Led Construction (BLC)	Credit Linked Subsidy Scheme (CLSS)	
1	A&N Island (UT)	-	571	38	3	-	-	17	3	-
2	Andhra Pradesh	1,617	7,01,481	5,30,756	14,134	13,741	1,82,546	99,940	14,134	1,77,036
3	Arunachal Pradesh	1,536	-	4,744	5	320	-	1,319	5	-
4	Assam	-	-	70,744	783	1,257	-	13,255	783	-
5	Bihar	11,276	-	2,52,703	4,960	24,326	-	28,316	4,960	12
6	Chandigarh (UT)	-	-	-	249	4,960	-	-	249	-
7	Chhattisgarh	6,246	75,442	1,38,443	9,070	12,356	5,952	30,104	9,070	4,709
8	D&N Haveli (UT)	-	1,856	1,280	1,468	144	-	268	1,468	-
9	Daman & Diu (UT)	-	299	328	315	-	-	86	315	-
10	Delhi (UT)	-	-	-	14,111	23,980	-	-	14,111	-
11	Goa	-	-	60	598	-	-	-	598	-
12	Gujarat	86,620	1,90,456	68,150	1,82,443	48,202	70,602	14,973	1,82,443	71,478
13	Haryana	3,593	1,77,071	67,411	12,473	2,387	-	1,430	12,473	-
14	Himachal Pradesh	300	-	7,914	425	511	-	1,662	425	-
15	Jammu & Kashmir	369	1,008	32,804	476	1,431	-	3,311	476	-
16	Jharkhand	19,448	44,227	1,19,904	4,002	8,885	240	53,421	4,002	322
17	Karnataka	23,125	3,55,461	1,74,137	29,746	24,819	5,492	90,669	29,746	7,303
18	Kerala	2,118	488	1,11,348	9,882	7,554	-	34,879	9,882	14
19	Lakshadweep (UT)	-	-	-	-	-	-	-	-	-
20	Madhya Pradesh	10,295	1,41,954	4,99,814	37,669	20,601	15,421	2,10,536	37,669	14,517
21	Maharashtra	2,23,237	4,26,762	1,73,406	1,63,528	51,008	3,674	4,954	1,63,528	6,034
22	Manipur	-	-	42,651	170	780	-	2,254	170	-
23	Meghalaya	-	-	4,554	104	648	-	286	104	-
24	Mizoram	142	-	29,354	531	690	-	215	531	-
25	Nagaland	1,054	-	27,683	23	3,415	-	408	23	455
26	Orissa	18,535	6,462	1,14,198	2,838	8,084	-	43,202	2,838	2,304
27	Puducherry (UT)	-	-	11,101	406	504	-	1,614	406	-
28	Punjab	1,025	570	45,429	9,762	3,311	-	2,813	9,762	-
29	Rajasthan	21,908	45,951	85,362	29,196	32,401	3,316	18	29,196	6,590
30	Sikkim	-	-	515	14	202	-	20	14	-
31	Tamil Nadu	4,880	1,36,977	4,78,102	28,896	41,478	22,308	1,56,411	28,896	22,054
32	Telangana	1,198	1,86,786	924	22,080	8,305	41,537	-	22,080	41,537
33	Tripura	3,005	-	76,839	503	835	-	35,004	503	-
34	Uttar Pradesh	8,409	1,32,415	11,10,520	44,551	30,794	110	2,63,654	44,551	277
35	Uttarakhand	3,130	13,180	12,745	5,598	3,216	224	1,616	5,598	-
36	West Bengal	472	1,056	3,31,916	17,961	28,614	-	1,06,990	17,961	-
Grand Total: -		4,53,538	26,40,473	46,25,877	6,48,973	4,09,759	3,51,422	12,03,645	6,48,973	3,54,642

*Numbers are inclusive of incomplete houses of earlier scheme grounded and completed after 2014
